

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Rejoinder not filed.

DS 29/9/03

Bench

Rejoinder not filed.

Bench

DS 29/9/03

For hearing

DS 7/10/03

Bench

OR. DT. 25.09.2003.

Call on 27.10.03, by which time rejoinder, if any, be filed.

Nish
Vice-Chairman
Member (T)

27.10.03

Rejoinder not filed despite of several chances. In view of this pleadings to be deemed to be complete. Call on 10.11.03 for hearing.

Nish
Vice-Chairman
Member (T)

ORDER DATED 10-11-2003.

In this year old case of 1998 counter has been filed on 1.4.1999; when three weeks time was allowed to the applicant to file rejoinder, if any, to the counter. Thereafter, on 20.4.1999, 28.5.1999, 16.7.1999 and on 25.9.2003, in absence of the learned counsel for the Applicant, time was allowed for filing of rejoinder. Since no rejoinder was filed on 27.10.2003, the matter was directed to be listed today for hearing and final disposal. None appeared on behalf of the Applicant; nor the Applicant is present in person on repeated calls. Mr. A. K. Bose, Learned Senior

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Free copies of final order of 10.11.03 issued to counsel for both sides and to all parties.

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27.11.03

Dh
S. B.
11/03

Standing Counsel appearing for the Respondents is present. Therefore, this Original Application is dismissed for default.

Send Copies to all the Parties.

vice-chairman 10/11/03

Member (Judicial)